



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
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SCHEDULE I FORM - A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CLOUPIA SOFTWARE SOLUTIONS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	CLOUPIA SOFTWARE SOLUTIONS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	18/09/2009
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2009PTC065131
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	H No 8-2-618/2, 3rd Level, Road No. 11, Banjara Hills, Hyderabad - 500033
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3 rd February, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	4 th March, 2020, by 5:00 Pm (IST)

Notice is hereby given that the **CLOUPIA SOFTWARE SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on 3rd February, 2020.

The stakeholders of **CLOUPIA SOFTWARE SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 4th March, 2020, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

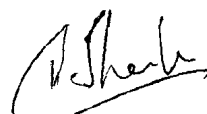
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03.02.2020

Place: Hyderabad




Name and signature of
Liquidator: V. Shankar.